

DAILY BOARD DATED 22/09/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matters on Daily Board will be taken up

Sr.No.	Case Number	Parties Name	Stage
1	ABA 934/2020	Bijay Kumar Sahu V/s The State of Maharashtra Through Mulund Police Station	Hearing
2	MA SC ST 801/2020	Manisha Uttam Kunde V/s Ramendu Deb and 7 Ors.	Hearing
3	RA SC ST 553/2020	State Government of Byculla Police Station (Agridada Division) V/s Ankit Sunil Gupta	Appearance
4	MA SC ST 835/2020	Manisha Uttam Kunde Vs Ramendu Deb and 7 Ors	Appearance